

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 06/(MAH)/2012
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Mr. Bajirao Ranu Bhise
V/s.

M/s. Jallaxmi Aqua Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No. 7	NAME ADV smitan, <i>note (ADV) for respondent</i>	DESIGNATION <i>no-2</i>	SIGNATURE <i>[Signature]</i> <i>24/11/16</i>
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ORDER

C.P. No. 06/397-398/CLB/MB/2012

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 27th January,
2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 24.11.2016